

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/284/ (IB)/2017  
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN  
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	T-T. Renu Chandra.	Petitioner	
	BRIPAKARAN. A.	RESPONDENT.	

**ORDER**

Counsel representing both the parties are present. Counsel for respondent filed written submissions and prayed time to make submissions in this matter alongwith connected matter, TCP/284A/IB/2017. Time extended at request. Put up on 04.10.2017 at 10.30 A.M.

-Sd-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc